

CC NO. 269/2019
CBI VS. RAJENDER KUMAR ETC.

21.09.2020

Present:- **Sh. Sunil Verma**, Id. PP for CBI.
Sh. Harsh Kumar Sharma, Adv. for accused G. K. Nanda.R
Sh. Ajit Singh, Adv. for accused Jaidev Rath and Mukesh Mehta.

Arguments heard on behalf of accused G. K. Nanda on the application dated 01.05.2019.

Arguments also part heard on the application dated 12.03.2019 filed by accused Jaidev Rath and Mukesh Mehta.

It is submitted by Id. PP that he needs assistance of the IO for advancing arguments on the applications but the IO is busy in some matter pertaining to Hon'ble High Court.

It is submitted by Sh. Ajit Singh, Adv. that he has also filed some list yesterday which was sent on the email of the Court.

It is submitted by Id. PP that he has received the said list.

(RK Sharma)
It is submitted by Sh. Ajit Singh, Adv. that he had file an application on 27.06.2020 for which reply not filed by the CBI. CBI is directed to file reply to the said application.

Both the counsels present today are directed to file a list of (1) all the pending applications (2) whether CBI has filed reply to those applications (3) any written submissions filed by any party (4) any document to be relied upon by them at the time of arguments (5) any statement of witness to be relied upon by them at the time of arguments.

Matter is already pending for 30.09.2020.

Put up for further proceedings on **30.09.2020** through video conferencing.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
21.09.2020

CC No. 268/2019
CBI VS. SUNNY KALRA

21.09.2020

Present:- Sh. Sunil Verma, Id. PP for CBI.
Sh. Vishal Dudeja, Adv for accused Subhash Chand Jindal.
Sh. Utkarsh Mathur, Adv. for accused V. K. Sood..

It is submitted by the Reader that he received a telephonic call at 10.15 am from Sh. Bharat Gupta, Adv. for accused Sanjay Kalra and Varsha Kalra that he has been tested as corona positive and hence, he cannot appear before the Court.

The file is not before me.

It is submitted by the Ahlmad that file has not been scanned yet. The Ahlmad is directed to send a reminder in writing through whatsapp or email to the concerned branch in this regard at Rouse Avenue Court as well as Tis Hazari Court.

Put up for supplying the scanned copy of the court file, further proceedings and for arguments on charge on 20.10.2020.

At this stage, date is changed to **21.10.2020**, at the request of Id. Counsel for accused Subhash Chand Jindal.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
21.09.2020

CC NO. 267/2019
CBI VS. SANJAY KALRA

21.09.2020

Present:- Sh. Sunil Verma, Id. PP for CBI.
Sh. Vishal Dudeja, Adv for accused Subhash Chand Jindal.

It is submitted by the Reader that he received a telephonic call at 10.15 am from Sh. Bharat Gupta, Adv. for accused Sanjay Kalra and Varsha Kalra that he has been tested as corona positive and hence, he cannot appear before the Court.

The file is not before me.

It is submitted by the Ahlmad that file has not been scanned yet. The Ahlmad is directed to send a reminder in writing through whatsapp or email to the concerned branch in this regard at Rouse Avenue Court as well as Tis Hazari Court.

RKS
It is submitted by Sh. Vishal Dudeja, Adv. that an application filed by him in February, 2020 is pending disposal. If any such application has been filed, CBI is directed to file reply to the same, if not filed.

Put up for supplying the scanned copy of the court file and reply and arguments on the application on 20.10.2020.

At this stage, date is changed to **21.10.2020**, at the request of Id. Counsel for accused Subhash Chand Jindal.

RK Sharma

**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
21.09.2020**

CC NO. 532199/2016
CBI VS. RAGHU KANT BHARDWAJ & ORS.

21.09.2020

Present:- Sh. Sunil Verma, Id. Sr. PP for CBI.

None for applicant Arun Kumar Chaudhary.

Put up with file on date already fixed i.e. **15.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
21.09.2020

**CC NO. 271/2019
CBI VS. HARI RAM**

21.09.2020

Present:- Sh. Sunil Verma, Id. PP for CBI.
Accused on bail with **Sh. Ajit Singh**, Adv.

It is submitted by the Ahlmad that the file has not been scanned yet.

The Ahlmad is directed to send a reminder in writing to the concerned branch at Rouse Avenue Court as well as at Tis Hazari Court in this regard through whatsapp or email.

Put up for scanning of the file, for further proceedings and for final arguments on **19.10.2020**.



**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
21.09.2020**